

Court Wise Pending

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
GOMATI JUDICIAL DISTRICT :: UDAIPUR.  
**As on 31.05.2018**

Station wise pending case  
**As on 31.05.2018**

Sl. No.	Name of the Court	Civil	Criminal	Traffic Challans under M.V. Act. (Petty cases)	Total Criminal Cases	Grand Total	Udaipur			Amarpur		
							Civil	Criminal	Petty case	Civil	Criminal	Petty case
1	District & Sessions Judge, Gomati District, Udaipur.	249	171	0	171	420	765	940	424	11	366	284
2	Addl. District & Sessions Judge, Gomati District, Udaipur.	275	170	0	170	445	765	1364		11	650	
3	Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur.	158	12	0	12	170	1705		424	377		284
4	C. J. M-cum-Civil Judge(Sr.Divn.), Gomati District, Udaipur.	38	261	200	461	499	2129			661		
5	J. M. 1 <sup>st</sup> Class-cum-Civil Judge(Jr.Divn.) ( <b>Court No.1</b> ), Udaipur, Gomati District.	5	104	65	169	174	Civil			Criminal		
6	J. M. 1 <sup>st</sup> Class-cum-Civil Judge(Jr.Divn.) ( <b>Court No.2</b> ), Udaipur, Gomati District.	8	93	0	93	101	776			2014		
7	Civil Judge ( Jr. Div.) & J. M. 1 <sup>st</sup> Class, ( <b>Court No.3</b> ), Udaipur, Gomati District.	32	129	159	288	320	Total Pending Cases					
8	S. D. J. M-cum-Civil Judge(Jr.Divn.), Amarpur, Gomati District.	0	0	0	0	0	2790			Nos.		
9	Civil Judge ( Jr. Div.) & J. M. 1 <sup>st</sup> Class, Amarpur, Gomati District.	11	366	284	650	661						
	TOTAL	776	1306	708	2014	2790						

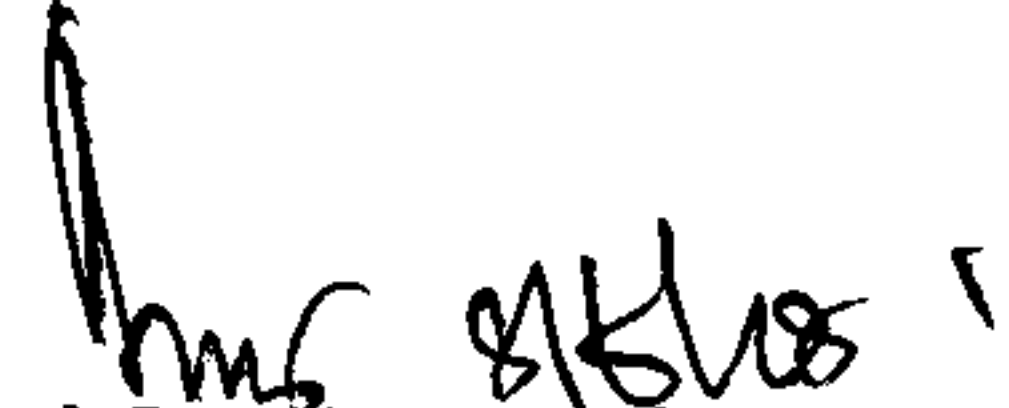








NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency											
	(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008	(l) 2007 & before			(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008	(l) 2007 & before												
	9												10	11	12												13											
14. Guardianship Cases																									2	2												4
15. Misc (Probate) Cases																																						
16. Title (Probate) Suits																																						
17. Title (Matrimonial) Suits																									1	4	10											14
18. Appointment of Receiver/Guardian																																						
19. Other Family Court matters																																						
20. Reference under LA Act																									1		16	44	10	2	5	1						78
21. Reference under ID Act																																						
22. Interlocutory matter under ID Act																																						
23. Wakf matters																																						
24. Departmental Enquiry																																						
25. Arbitration (Execution) matters																										6												6
26. Other contested Civil Cases not covered above	1	3											4	7	3	14	13	4																				34
<b>SUB-TOTAL (B)</b>	<b>9</b>	<b>6</b>	<b>1</b>										<b>16</b>	<b>38</b>	<b>160</b>	<b>299</b>	<b>183</b>	<b>74</b>	<b>41</b>	<b>9</b>	<b>2</b>			<b>1</b>	<b>1</b>			<b>6</b>						<b>776</b>				

  
 District and Sessions Judge  
 Gomati Judicial District, Udaipur.















NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	2018	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007 & before			2018	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007 & before	
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	
						9							10	11											12	13	
33. Tripura Shops & Establishment Act Cases																											
34. Cases of Atrocities on SC/ST																											
35. Prevention of Corruption (PC) Act Cases																								1	1	2	
36. Consumer Protection (CP) Act Cases																											
37. Arms Act Cases											1	1	1	1											20	21	
38. Information Technology (IT) Act Cases																											
39. Cases investigated by CBI and tried by Special Judicial Magistrates																											
40. Enquiry held as per order of the Hon'ble SC/HC																											
41. Orders on Final Reports														12													
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade														1													
43. Cases settled through mediation																											
44. Bail Applications u/s. 438 & 439 of Cr.P.C	1												1	5													
45. Other Bail Application														108													
46. Other Misc. Cases not covered above	2		2										4	5	2	5	5		1		1					14	
47. Other Crl. Cases not covered above	2												2	2	6	9									2	17	
48. Casess tried by the Juvenile Justice Board		1											1	1	5	3				1			1			10	
<b>SUB-TOTAL (D)</b>	<b>268</b>	<b>27</b>	<b>14</b>								<b>1</b>	<b>7</b>	<b>317</b>	<b>496</b>	<b>795</b>	<b>487</b>	<b>218</b>	<b>93</b>	<b>46</b>	<b>24</b>	<b>36</b>	<b>29</b>	<b>13</b>	<b>6</b>	<b>7</b>	<b>260</b>	<b>2014</b>

*[Signature]*  
District & Sessions Judge  
Gomati Judicial District, Udaipur.